Post Offer Public Announcement to the Shareholders of
Era Infra Engineering Limited

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This Announcement is being issued subsequent to the completion of the Offer made vide Public Announcement ("PA") dated December 17, 2007 and the Corrigendum Announcement ("CA") dated April 15, 2007 by Motilal Oswal Investment Advisors Private Limited (the "Manager to the Offer") for and on behalf of Era Housing & Developers (India) Limited ("EHDIL") and Hi-Point Investment & Finance Private Limited ("HPIFPL") (Jointly called as the "Acquirers") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto.

1	Name of the Target Company	Era Infra Engineering Limited			
2	Name of the Acquirers and PACs	The Acquirers: EHDIL and HPIFPL PACs: Mr. H.S.Bharana, Mr. Brij.Singh Bharana, Mr. Dheeraj Singh Bharana, Ms. Rashmi Bharana, Mrs. Rekha Bharana, Mr. Vaibhav Bharana, Mrs. Kamlesh Bharana, Mr. H.S.Bharana (HUF) and Era Exports (India) Limited			
3	Name of the Manager to the Offer	Motilal Oswal Investment Advisors Private Limited			
4	Name of the Registrar to the Offer	Beetal Financial and Computer Services Pvt. Ltd.			
5	Other Details				
	a. Date of opening of the Offer	Monday, April 21, 2008			
	b. Date of closing of the Offer	Saturday, May 10, 2008			
6	Details of the Acquisition				
S/No.	**Item**	**Proposed in the Letter of Offer**		**Actual**	
a	Offer Price	Rs. 615 per fully paid-up equity share		Rs. 615 per fully paid-up equity share	
b	Shareholding of the Acquirers (No & %) before the Public Announcement 1. EHDIL 2. HPIFPL Total	12,35,574 (5.35%) 17,35,896 (7.51%) 29,71,470 (12.86%)		12,35,574 (5.35%) 17,35,896 (7.51%) 29,71,470 (12.86%)	
c	Shares proposed to be acquired by the way of Share Purchase Agreements (No & %) 1. EHDIL 2. HPIFPL Total	17,66,904 (7.64%) 17,50,000 (7.57%) 35,16,904 (15.22%)		17,66,904 (7.64%) 17,50,000 (7.57%) 35,16,904 (15.22%)	
d	Shares acquired in the open offer (No & %) 1. EHDIL 2. HPIFPL	46,20,711 (20.00%)		45,84,364 (19.84%)	
e	Size of the open offer (No of shares multiplied by offer price per share) (In Rs.)	2,84,17,37,265		2,81,93,83,860	
f	Shares acquired after P.A but before 7 working days prior to closure date, if any .(No & %)	Nil		Nil	
g	Post offer share holding of Acquirers (No & %) 1. EHDIL 2. HPIFPL	1,11,09,085 (48.08%)		1,10,72,738 (47.91%)	
h	Pre & Post offer share holding of Public (No & %)	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
		1,39,88,436	93,67,725	1,39,88,436	94,04,072
		60.55 %	40.55 %	60.55 %	40.70 %

7. The equity shares acquired by the Acquirers as per share purchase agreements (MoUs) would be transferred to them within six months after the closure of the Offer as per the terms of the MoUs detailed in Letter of Offer

8. The Promoter Group (which comprises Acquirers and PACs) would be holding 59.30% of total paid-up equity shares of the Target Company post completion of the Offer and transfer of shares as per the Share Purchase Agreements

9. Payouts to all shareholders, who had tendered their shares in the Offer, has been completed

10. Escrow bank has been instructed to release the funds lying in the escrow account

11. Payment of interest, if any, to the shareholders along with the details thereof: N.A.

12. Status of investor complaints received, if any: Nil

The Acquirers and each of their Directors, along with the PACs, and their Directors, jointly and severally accept full responsibility for the information contained in this Announcement and also jointly and severally accept responsibility for the obligations of the Acquirers laid down in the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 1997.

This Announcement should be read in conjunction with the PA and the CA. This Announcement would also be available on the SEBI website at http://www.sebi.gov.in

Issued by the Manager to the Offer for and on behalf of the Acquirers and PACs

Manager to the Offer	Registrar to the Offer
Motilal Oswal Investment Advisors Pvt. Ltd. 113/114, 11th Floor Bajaj Bhawan Nariman Point Mumbai - 400 021 Tel: 91 22 3980 4380 Fax: 91 22 3980 4315 E-mail: subodh.gupta@motilaloswal.com Contact Person: Mr. Subodh Gupta	**Beetal Financial and Computer Services Pvt. Ltd.** Beetal House, 3rd Floor 99 Madangir, Behind Local Shopping Centre Near Dada Harsukhdas Mandir New Delhi - 110062 Tel: 91-11-2996 1281(Six Lines) Fax: 91-11-2996 1284 Email: beetal@beetalfinancial.com Contact Person: Mr. Punit Mittal

Place: New Delhi

Date: May 26, 2008